GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 2670 ANSWERED ON 11.08.2023

QUOTA FOR MP IN RAILWAYS

2670 SHRI KAMAKHYA PRASAD TASA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that train tickets are confirmed under Member of Parliament (MP) Quota;
- (b) if so, the details thereof;
- (c) the priority that an MP gets in reservation of railway tickets;
- (d) total numbers of approximate requests received by Railway in a day; and
- (e) the reasons as to why some time the seats are not reserved?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): In order to meet the urgent travel requirements of High Official Requisition (HOR) holders (which includes Central Government Ministers, Judges of Hon'ble Supreme Court/High Courts of various States and others), Hon'ble Members of Parliament and other emergent demands, which are on the waiting list, a limited number of berths/seats have been earmarked as Emergency Quota in different trains and in different classes. This quota is released in accordance with the priority as per 'warrant of precedence' and well established practice being followed since long. While the requests received from Hon'ble Members of Parliament for their self travel are complied with, in case of requests forwarded by them for other than self travel, at times, it is not feasible to accommodate all such requests when demand exceeds the availability. A large number of requests are received at various levels (including in Zones and Divisions), whose number vary depending on the time of the year.
